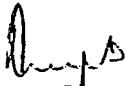
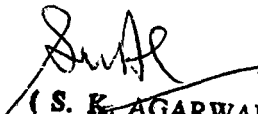
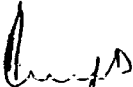


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(3)

OA./IA/MP No. 529/2001

Laxmi Chand Nirban **Versus** *U. O. S. & Ors.*

Date of Order	Orders
21-11-2001	None present for the applicant. May be listed for admission on 23-11-2001.  A. P. NAGRATH ADMINISTRATIVE MEMBER  (S. K. AGARWAL) Judicial Member
23-11-2001	None present for the applicant. May be listed for admission on 27-11-2001.  A. P. NAGRATH ADMINISTRATIVE MEMBER  (S. K. AGARWAL) Judicial Member
27-11-2001	None present for the applicant. It is seen from the order sheet that none was present on behalf of the applicant on 21-11-2001, 23-11-2001 and also today. It appears that applicant has lost interest in pursuing this application and the ^{same is} dismissed in default.  A. P. NAGRATH ADMINISTRATIVE MEMBER

copy sent to
applicant -
vide 13/12/01
Dated 21/12/01